

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/13/2016  
NAME OF THE PETITIONER(S) : Argus Enterprises (P) Ltd. and 1 others  
NAME OF THE RESPONDENT(S) : AIKI Logistics Private Limited and 4 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

M. Jayashree  
For V Mahesh & Associates

For Petitioners

M. Jayas

Anupama Kumar  
for M/s R. Parthasarathy

R1-2, R4  
for R2, R3

Anupama Kumar

CHANDRA PRAKASH

For R3

Gmune

**ORDER**

Ms M Jayashree, counsel for petitioners present. Ms Anupama Kumar, counsel for R1, R2 & R4 and Shri Chandra Prakash, counsel for R3 are present. Counsel for petitioner sought time for submitting arguments since they are yet to receive some important documents. Put up on 05.07.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)